SHRI D. K. BOROOAH: This question does not need a reply.

MR. CHAIRMAN: What happened in, the Cabinet cannot be answered.

SHRI NIREN GHOSH: How can you! avoid inconvenient questions? To all my questions, they say that information is being collected. Again and again, they are misusing the House.

MR. CHAIRMAN: When such a situation arises, we will look into it. This is the last question. We have taken sufficient time over it.

SHRI BABUBHAI M. CHINAI: The question is about the proposal of restricting the share capital of the foreign oil companies. In view of the fact that the foreign exchange bill is before the Parliament and it has been stated therein that there will not be more than 40 per cent of investment by the foreign countries, may I know whether these oil companies are within this 40 per cent limit? If they Indian Missions there look after their welare above 40 per cent, what steps are being! taken or the Government intends to take to reduce this to 40 per cent according properly, they take every possible meato the Foreign Exchange Bill which is before the Parliament now?

should be 40 per cent, it will be 40 per try. cent.

APPLICATIONS BY FOREIGNERS FOR ADOPTION OF ORPHANS

*125. SHRI SARDAR AMJAD ALI: Will the Minister of LAW, JUSTICE AND COMPANY **AFFAIRS** be pleased to state:

- (a) whether it is a fact that a large number of applications by foreigners pending in different courts in the country for adoption and appointment of guardians of Indian orphans;
 - (b) if so, the number thereof; and

(c) what steps Government are taking for the care and maintenance of these orphans?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITI RAJ SINGH CHAUDHURY): (a) and (b) The information is being collected from State Governments and Union Administrations and will be laid on the Table of the House.

(c) If the foster parent intends taking the child outside India, passport facilities are granted on application by the legal guardian with a financial guarantee bond from an Indian or foundling home guaranteeing proper maintenance of the child and the return of the child to India at the expense of the guardian or the guarantor in the event of the child becoming a destitute or the guardianship being terminated.

Once these children are taken abroad, fare in general. If they come across any case where the child is not being treated sure to ensure that the child receives proper care and attention at the hands of the foster parents, until the child at-SHRI D. K. BOROOAH: This Govern- tains majority and is free either to retain ment will do whatever the Parliament de-, the Indian citizenship or to acquire the cides. If the Parliament decides that it citizenship of the concerned foreign coun-

> SHRI SARDAR AMJAD ALI: In view of the reply given in (c), may I ask the hon. Minister as to whether this national Government has found out whether there is any institution within the country where the orphans of the country can be taken care of and be adopted by the Government?

> NITI RAJ SINGH CHAU-SHRI DHURY: In certain States they have organised institutions where orphans are being cared for.

SHRI N. R. CHOUDHURY: Sir, because of the economic condition of this country, poor people who die cannot leave anything behind to support their widows and children and, therefore, I would like to know whether the Government will make a survey to assess the gravity of the problem and chalk out a suffable programme for the maintenance of such widows and orphans.

SHRI NITI RAJ SINGH CHAUDHURY: Sir, it is a suggestion for consideration.

श्री नागेश्वर प्रसाद शाही: श्रीमन्, इस विधान के अन्तर्गत बम्बई मे सबसे अधिक दरख्वास्ते पड़ी है और मुझे यह ज्ञात हुआ है कि—-जैसा कि गोल मटोल जवाव दिया गया है...

श्री सभापति : क्या ज्ञात हुन्ना है रहने दीजिए स्नाप प्रक्न कीजिए ।

श्री नागेश्वर प्रसाद शाही श्रीमन्, ये मारी दरस्वास्ते लड़कों को गोद लेने के लिए नहीं पडी बिलक लड़कियों को गोद लेने के लिए 90 फीसदी दरख्वास्ते पडी है।

श्री सभापति : ज्ञात ग्रापने बता दिया, ग्रब ग्राप प्रश्न पूछिए ।

श्री नागेश्वर प्रसाद शाही : इसमे ज्ञात होता है श्रीमन्, कि बम्बई, केरल ग्रीर मैसूर से जिस प्रकार लड़कियों को बहका कर बहरीन के इलाके ग्रीर यूरोप के मुल्कों मैं लेजाकर उनमें नीचा ग्रीर गन्दा काम कराते हैं, उसी धंधे को दूसरे ढग में चलाने के लिए यह गोद लेने का तरीका ग्रीहतयार किया गया है। मैं मबी जी से यह जानना चाहता ह कि क्या यह सच है कि जो दरख्वास्ते गोद लेने के लिए पड़ी है ग्रानाथ बच्चों के नाम में, उनमें में 90 फीमदी दरख्वास्ते लड़कियों को गोद लेने के लिए है?

श्री नीतिराज सिंह चौधरी: मैन प्रपन उत्तर में वहा है कि स्टेट गवनेमेंट्स से जानकारी माँगी है श्रीर श्रभी वहा से जानकारी नहीं ग्राई है, इसलिए मैं नहीं कह सकता कि बम्बई में लड़कों या लड़कियों के बारे में कितना रेजियों है। श्री जगदम्बी प्रसाद यादव : श्रीमन्, मूल प्रण्न को मंत्री जी टाल रहे है, इसीलिए में यह जानना चाहता ह कि ग्रगर सरकार मूचना सग्रह कर रही है तो ग्रगर कोई भी मूचना सग्रह की हो तो सरकार बताये कि सचमुच में उन ग्रावेदन-पत्रो में लडके-चडिकयों का ग्रमुपात क्या है ?

दूसरी बात मैं यह जानना चाहता हूं कि सरकार इन म्रानाथों को जिन्हें विदेशी लोग गोद लेना चाहते हैं भ्रीर देश में भी ईसाई मिशनरी जिनको ईसाई बनाते हैं, उनकी सुरक्षा के लिए सरकार निश्चित रूप से क्या करने जा रही है ?

श्री नीतिराज सिंह चौधरी श्रीमन्, इसके लिए दरक्वान्तें प्रदेशों की श्रदालतों में होती हैं श्रीर प्रदेशों की श्रदालतों का नियवण प्रदेश शामनों के श्रन्तगंत है। प्रदेश शामनों के श्रन्तगंत है। प्रदेश शामनों के श्रन्तगंत है। इसलिए हम सारे देश के बारे में यह नहीं कह सकते कि लड़कों की तादाद कितनी है।

श्री जगदम्बी प्रसाद यादव : किसी प्रदेश मे नहीं श्रार्ड है ?

श्री नीतिराज मिह चौधरी : हमारे पाम सूचना आई है कि दिल्ली में 81 दरख्वास्ते है, पॉडिचेरी में 8दरख्वास्ते हैं, पॉडिचेरी में 8दरख्वास्ते हैं। उड़ीमा, मिणपुर, ग्रडमान निकोबार लक्ष्यदीवी, दादर श्रीर नागर हवेली, मिजोरम, नागालेड, श्रहणाचल प्रदेश, श्रीर चदीगढ़ में कोई दरख्वास्ते नहीं है। बाकी प्रदेशों से श्रभी उत्तर नहीं श्राये हैं।

श्री जगदम्बी प्रसाद यादव मेरे प्रण्न का उत्तर नहीं हुआ । मैने पूछा था कि जिन को विदेशी लोगगोद लेने का प्रयास करते हैं श्रीर जिनमें यहां के ईसाई मिणनरी... ू र्रा

श्री सभापति यह ईमाई मिशनरी का क्वेश्चन नहीं है । श्री हर्षदेव मालवीय ।

SHRI HARSH DEO MALAVIYA: In the Nordic countries, particularly in Sweden and Norway, these days there is a general movement to adopt children from underdeveloped countries and especially they are very attentive to India and

to African countries I know it from personal knowledge, I have met some persons in Sweden

MR CHAIRMAN We accept that knowledge, you put your question.

SHRI HARSH DEO MALAVIYA My question is this. Has the Government any knowledge of Indians who have been adopted in Sweden and Norway and such Scandinavian countries and have they any information as to how they are treated? Does our Embassy in those countries keep touch with those persons who are looking after Indian children after adoption?

SHRI NITI RAI SINGH CHAU-DHURY Many minor children have been adopted in Norway and Sweden and our Embassy is keeping contacts. We are having intimation about these children every now and then I have a lot of information with me and if any Member is interested.

SHRI HARSH DFO MALAVIYA I am asking about Sweden and Norway, how are the children treated there?

SHRI NITI RAJ SINGH CHAUD-HURY I am saynig about Norway and Sweden The children are very well cared for They have certified that they are being looked after properly

SHRI N G GORAY In the interest of self-respect and honour of this country may I ask the Ministry whether they would consider stopping this practice altogether so that our children are not adopted by foreigners?

SHRI NITI RAJ SINGH CHAUDH-URY A Children's Adoption Bill is before a Joint Select Committee of Parliament and I hope it will take care of all these contingencies

SHRI SANAT KUMAR RAHA I want to know whether in view of all this the Government will give serious consideration to those applications which seek for adoption of girls?

SHRI NITI RAJ SINGH CHAUD-HURY I have not been able to hear the last portion of the question

SHRI SANAT KUMAR RAHA I want to know whether the Government will give serious consideration to those applications which seek for adoption of girls only

SHRI NIII RAJ SINGH CHAUD-HURY The hon Member desires that adoption of girls by foreginers should be banned?

SHRI SANAT KUMAR RAHA Mr Shahi asked whether Government knew that most of the applications were seeking for adoption of girls only I want to know whether emphasis is given to such applications seeking for adoption of girls

SHRI NITI RAJ SINGH CHAUD-HURY As I said, it is for all these reasons the Government have moved the Children's Adoption Bill which is now before a Joint Select Committee which I am suic will take care of all these things

श्री श्रोउम् प्रकाश त्यागी सभापति महादय
मुझे विदशा में इस सम्बन्ध में जानन का ग्रवसर
मिला है। एड। प्शन के सम्बन्ध में भारतवर्ष के
प्रति बहुत ही गतन धारणा है। विदेशा में लाग
यह समझत है कि भारतवर्ष में बच्च भखें मर
रहे हे श्रीर इसी श्राधार पर एडाएशन हाता है।
मैं सरकार स यह जानना चाहता है कि क्या दश्च
क स्वभिमान के रज्ञार्थ विदेशियों दवारा यहा के बच्चा
के एडाएशन की इस प्रथा का समाप्त करन का
सरकार विचार करती है। यदि नहीं ता क्या ?

श्री नीतिराज सिंह चौधरी मन अज क्या कि जाइट सिनक्ट कमटी के सामन जा किल है उसमें इन सब बाता पर विचार कर के ससद के माननीय सदस्य जा उसमें प्रतिनिधि है जा निणय करग वह सदन के सामने आयेगा और फिर जैसा कानून बनगा उसक अनुसार अमन हागा।

श्री श्रोउम् प्रकाश त्यागी . दशक स्वाभिमान का प्रथम है।